

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

37. C.P.(CAA)/204/(MB)2023InC.A.(CAA)/1737(MB)2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2023**

NAME OF THE PARTIES: Nova Plast Industries Pvt Ltd

V

Section: 230-232 of Companies Act, 2013

ORDER

Counsel, Tejas M. a/w Yahya Batatawala appeared for the Applicant.

List this matter for hearing on **07.12.2023**.

Sd/-

ANIL RAJ CHELLAN

Member (Technical)

09.11.2023

Sushil

Sd/-

KULDIP KUMAR KAREER

Member (Judicial)